

F.No. 01(03)/Roster/CESTAT/2026  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

**ORDER NO. 02 of 2026**

Dated: 09.01.2026

Hon'ble President is pleased to partially modify roster order no. 208 of 2025 from **27.01.2026 to 30.01.2026 for CESTAT, New Delhi** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 27.01.2026 to 30.01.2026	Mr. Rajeev Tandon, Hon'ble Member (Technical)	Single Member Bench matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders" /"court proceedings".

By Order,  
  
(Mukesh Gupta)  
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Member, CESTAT, Kolkata/ P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association, New Delhi /O/o Chief Commissioner (AR) , New Delhi /Notice Board/Website/Guard File/Office Copy.

  
Deputy Registrar